12.45 Hrs.

## CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

### Reported involvement of CPI (Marxist) in anti-National activities in West Bengal and Kashmir.

SHRI HEM BARUA (Mangaldai) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :

"The reported involvement of CPI (Marxist) in anti-national activities in West Bengal and Kashmir."

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Sir, the House is aware of the activities of the extremist group of the C.P.M. This group was the main force behind the Naxalbari agitation which has been brought under control by firm police action taken by the West Bengal Government. This group has continued to propagate the Chinese way of revolution. Its philosophy, according to its own professions, is summed up in their belief that "Power grows out of the barrel of the gun". In West Bengal the extremists are reported to have organized a number of meetings and theatrical performances with a view to exhorting people to launch a violent class struggle. In Jammu and Kashmir though such extremists are trying to instigate lawlessness they are an insignificant force. We are keeping in close touch with the State Governments concerned regarding their activities. May I assure the House that all steps necessary for safeguarding national security and upholding the Constitution would be taken by the Central as well as by the State Governments.

SOME HON. MEMBERS: Ban them.

SHRI HEM BARUA : Sir, may I draw the attention of the Government to a relevant portion of a letter, that has been widely circulated, written by Shri Ajoy Mukherjee, ex-Chief Minister of West Bengal, about a partner in the ULF Government ? This is what he said :

"Something more dangerous is perhaps in the offing. Pro-Chinese Left Communists seem to be preparing the ground for a bloody revolution in West Bengal with China's help. If that happens, perhaps for many years the entire areas of Assam, Manipur, Tripura and parts of Bihar and Orissa will be turned into a battleground with deadly modern weapons of foreign powers."

It is said by some that Shri Ajoy Mukherjee does not stand by this statement now. But after making this statement what I expected of Shri Mukherjee was to part company with his friends who were indulging in this sort of anti-national activities. But, unfortunately, he had the courage neither to control his colleagues nor to break away from them and, unfortunately, India and democracy have become a hot-bed of all sorts of anti-national activities. My concern is with the national security of the country.

SHRI S. A. DANGE (Bombay Central South) : Through the CIA (*Interruptions*).

SHRI HEM BARUA : Not through the CIA. Do not talk like that. Sir, these people are in the habit of referring to CIA. May I make it clear here that I am not going to give a morsel of Indian dust for all the dollars or rubles of the world. I maintain certain moral standards in my public life. Secondly, what happened is, there has been that much wanted expression of the expulsion of the Naxalbari extremists and the Naxalbari so-called revolution was stated to be conducted on the lines of Mao's thoughts. Before the Naxalbari extremists were expelled slogans like "Mao Tse-tung Zindabad" were heard on the streets of Calcutta (*Interrup-*

[Shri Hem Barua]

*tions*). Mao's pictures were distributed on a large scale. Sir, could it be possible for anybody to shout a slogan in the streets of Peking saying "Shrimati Indira Gandhi Zindabad"? Would he not be reduced to pulp by the Red Guards? But this sort of thing happened here. In the context of that, may I know (a) since most people do not have any faith in the backdoor government of Shri P. C. Ghosh in West Bengal, whether the Central Government is going to examine the intelligence reports about these involvements and take action of its own; (b) there are reports that the government are in possession of facts justifying the banning of the Communist Party (Marxists) . . . (*interruptions*) . . . how far is it a fact, and (c) after the closing down of the Bank of China in Calcutta, they shifted their headquarters to Dacca and it is through the Bank of China in Dacca and the Chinese Consulate in Dacca that all sorts of revolutionary materials and finance are flowing down to certain political parties in West Bengal; are government aware of this and, if so, what steps are they going to take to stop this?

SHRI VIDYA CHARAN SHUKLA: We are keeping a close watch on all these developments and we have our own information about these matters. As far as the question of banning is concerned, a few days back I have answered this question in the House.

SHRI A. K. SEN (Calcutta North West): May I ask a question?

MR. SPEAKER: No. His name is not here. So, he cannot ask.

SHRI HEM BARUA: What was the reply, Sir?

MR. SPEAKER: The question of banning that party was discussed on the floor of the House.

SHRI HEM BARUA: I wanted to know three things. They are . . .

MR. SPEAKER: He knows all those three things. He need not repeat.

SHRI HEM BARUA: He has replied only to the banning part of the question. Is the Central Government going to examine the intelligence reports and take action of its own? Thirdly, what about the activities of the Bank of China and the Consulate of China?

SHRI VIDYA CHARAN SHUKLA: I said that we have information about these matters.

SHRI S. K. TAPURIAH (Pali): Give us that information.

श्री प्रकाशवीर शास्त्री (हापुड़) : मैं यह जानना चाहता हूं कि श्री अजय मुकर्जी के इस पत्र के आधार पर केन्द्रीय सरकार ने क्या अपने स्तर पर किसी प्रकार की कोई जानकारी ली, यदि ली तो केन्द्रीय सरकार किस निष्कर्ष पर पहुंची और साथ ही क्या यह भी सत्य है कि नक्सलबाड़ी के उग्रपंथी नेता सारे के सारे अभी तक नहीं पकड़े जा सके हैं; बीच में से अन्डरग्राउण्ड हो गये और घोष सरकार के आने के बाद भी इस प्रकार के लोगों ने अपनी गतिविधियां अंडरग्राउन्ड रह कर करनी प्रारम्भ कर दी है ?

क्या यह भी सत्य है कि लद्दाख और कश्मीर के वह भाग जो चीन से लगे हुए हैं और सरहदी क्षेत्रों में उन लोगों की गतिविधियां पहले की अपेक्षा बहुत अधिक बढ़ गयी हैं, यदि हां, तो उनकी रोकथाम के लिए केन्द्रीय सरकार क्या केवल निगाह ही रख रही है या किसी तरह की कोई कार्यवाही भी उस ने अभी तक की है ?

श्री विद्या चरण शुक्ल : अध्यक्ष महोदय, जहां तक नक्सलबाड़ी के उग्रवादियों का सम्बन्ध है उन के बारे में काफी कड़ी कार्यवाही की गई है और उनके अधिकांश नेताओं को पकड़ लिया गया है . . .

**श्री प्रकाशवीर शास्त्री :** कुछ बच भी गये हैं।

**श्री विद्या चरण शक्ल :** कुछ जरूर बच गये हैं जोकि भमिगत हो गये हैं पर उन को पकड़ने की कोशिश जारी है और जल्द से जल्द पकड़ने की कोशिश की जा रही है। जहां तक जम्मू, कश्मीर का सम्बन्ध है वहां पर भी इस तरीके की कुछ गतिविधियां · · · · ·

**श्री प्रकाशवीर शास्त्री :** मेरा एक प्रश्न यह भी था कि घोष सरकार के आने के बाद भी क्या कुछ लोग पश्चिमी बंगाल के कुछ हिस्सों में अंडरग्राउन्ड हो कर कार्य कर रहे हैं ?

**श्री विद्या चरण शुक्ल :** जी हां, कुछ इलाकों में उग्रवादी पंथ के लोग भूमिगत हो गये हैं और सरकार की ऐसे लोगों को पकड़ने की कोशिश जारी है।

जहां तक जम्मू, कश्मीर का सम्बन्ध है वहां पर सीमावर्ती इलाकों में इस तरीके की गतिविधियां हमारे ध्यान में आई हैं और उन को रोकने के लिय हम हर सम्भव प्रयत्न कर रहे हैं।

**श्री प्रकाशवीर शास्त्री :** अजय मखर्जी के पत्र पर केन्द्रीय सरकार ने क्या कोई जानकारी ली, अगर ली हो तो उसका क्या निष्कर्ष है ?

**श्री विद्या चरण शक्ल :** अजय मुकर्जी के पत्र के ऊपर किसी प्रकार की कोई विशेष कार्यवाही नहीं की गई। हम लोगों को जो आज स्थिति का विवरण मिलता है उस विवरण को या उस चीज को हम ध्यान में रखे हुए हैं और जिस तरीके की कार्यवाही करने की आवश्यकता महसूस होगी वह हम अवश्य करेंगे।

**SHRI R. BARUA** (Jorhat): Recently it was reported that there is a planned attack on the police parties, police posts and police communications in the district of Nadia. It was also stated that the Red Guards are having a direct hand in this matter. Has the Government any information about these attacks and whether government is aware that there is a large quantity of unlicensed modern arms in some of the important and strategic points?

**SHRI VIDYA CHARAN SHUKLA:** In this illegal activity the hands of certain extremist sections are there. As far as the question of discovering illegal arms and ammunition is concerned, we have had some success about it and we have information that some dumps of that kind have been created.

**SOME HON. MEMBERS:** Shame, shame.

**SHRI VIDYA CHARAN SHUKLA:** We are trying to discover them.

**SHRI VASUDEVAN NAIR:** You have discovered bows and arrows. Those are the arms that you have discovered.

**श्री हरदयाल देवगुण** (पूर्व दिल्ली): अध्यक्ष महोदय, समाचारपत्रों में यह बात प्रकाशित हुई है कि पश्चिमी बंगाल में रक्तिम क्रांति की तैयारी हो रही है और केन्द्रीय सरकार के पास उसकी पूरी जानकारी है तो केन्द्रीय सरकार के पास इस सम्बन्ध में जितनी जानकारी है क्या वह उसे सदन के पटल पर रखने के लिए तैयार हैं ? अभी तक केवल उन्होंने यह बताया है कि कुछ उग्रवादी वहां पर उक्रिय हैं और वह चीन के नक्शे कदम पर चलने की तैयारी कर रहे हैं। वहां रक्तिम क्रांति करने के लिए कम्युनिस्ट्स लोग तैयारी कर रहे हैं, उस के बारे में सरकार के पास क्या जानकारी है यह मैं जानना चाहता हूं ?

**श्री विद्या चरण शुक्ल :** कम्युनिस्ट पार्टी मार्क्स ग्रुप का जो उग्रवादी दल है उस के द्वारा इस तरीके की तैयारी करने की सूचना हमारे पास आई है और जसा कि मैंने पहले

[श्री विद्या चरण शुक्ल]

कहा हम लोग उस स्थिति के ऊपर बड़ी निगाह रखे हुए हैं और जैसे ही किसी कार्यवाही की आवश्यकता होगी हम फौरन कार्यवाही करेंगे ।

SHRI KANWAR LAL GUPTA (Delhi Sadar) : What are the details? He has asked for the details.

SHRI VIDYA CHARAN SHUKLA: We cannot give such details.

श्री बलराज मधोक (दक्षिण दिल्ली) : अध्यक्ष महोदय, कम्युनिस्टों की गतिविधियां कोई नई नहीं हैं। जम्मू, कश्मीर रियासत के अन्दर उन की गतिविधियां सन् 1943 से चल रही हैं जब उन्होंने वहां पर वह फ्रेंड्स औफ दी सोवियट यूनियन नामक संस्था बनाई थी दुर्भाग्य से जो कांग्रेस के नेता हैं वह कश्मीर म उस में शामिल थे और अगर आप गौर से क्रास रोड फाइल देखेंगे तो यह जो कश्मीर को भारत से अलग करने का षड्यन्त्र था उस के लिए सारा प्रचार जो था यह मार्किस्ट्स करते थे। जब उन को लगा कि शेख अबदुल्ला अमरीका की ओर बढ़ रहा है तब उन्होंने अपना पैंतरा बदला और अब्दुल्ला के खिलाफ हो गये । अब फिर क्योंकि नीति उन की बदली है, कम्युनिस्ट मास्टरों की, पीकिंग और मास्को की तो फिर उन का रुख अब्दुल्ला के पक्ष में हो रहा है और वह उन के समर्थकों को कश्मीर को भारत के अलग करने के लिए फिर बढ़ावा दे रहे हैं । उस की गतिविधियां कश्मीर घाटी में हो रही हैं, जम्मू में हो रही है, लद्दाख में हो रही है और मैं समझता हूं उस की जानकारी सरकार के पास होगी क्योंकि वहां की इंटेलिजेंस यह रिपोर्ट भेज रही है ।

जहां तक बंगाल का ताल्लुक है अभी पिछले महीने की 18 तारीख को मैंने श्री अजय मुकर्जी से पूछा कि आप कम्युनिस्टों के साथ काम करते रहते हैं तो आप के मत में उन की क्या विचारधारा है तो उन्होंने मुझे स्पष्ट कहा कि लगता है कि वह हमारे लोकतन्त्र में विश्वास नहीं रखते बल्कि आर्म्ड रैवोलूशन वह देश में करना चाहते हैं । उस के बिना वह अपनी कल्पना को बदल नहीं सकते लेकिन वह कहते हैं कि हाल के लिए हम पार्लियामेंटरी ढंग से काम करने को तैयार हैं । उसके साथ-साथ जितने भी सीमावर्ती क्षेत्र हैं चाहे वे बिहार के हों चाहे वह असम के हों, मैं प्रेस रिपोर्ट्स के ऊपर आना नहीं चाहता, प्रेस रिपोर्ट्स के लिए मेरे पास बीसियों कटिंग्स पड़ी हुई हैं जोकि मैं कोट कर सकता हूं जिस में कि दिया हुआ है कि यह लोग हथियार इकट्ठा कर रहे हैं । सब से बड़ी बात यह है कि लोकतन्त्र एक पद्धति है जिसके कि अन्दर हमें अपनी बात कहने का अधिकार है और उसका रास्ता यही है कि हम दूसरों को भी उन की बात कहने का अधिकार दें । वह लोग जो लोकतन्त्र के द्वारा ताकत में आते हैं परन्तु खुल्लमखुल्ला कहते हैं कि हम दूसरों को सख्ती से दबा देंगे, तलवार से दबा दगे और हम माओत्सेतुंग का रास्ता अपना लेंगे तो मैं पूछना चाहता हूं कि इस प्रकार के लोग जिनका कि लोकतन्त्र में विश्वास नहीं जिनकी कि गतिविधियां राष्ट्रीय एकता के विरुद्ध हैं; राष्ट्र की सुरक्षा के विरुद्ध हैं उन लोगों को लोकतन्त्र के नाम पर खुले तौर पर काम करने की छूट देना यह कहां तक उचित है इसलिए मेरा प्रश्न यह है कि इस सारी जानकारी के होने के कारण

In the light of all this information about its activities in Jammu and Kashmir and Bengal and the general Communist ideology and methodology, I want to know whether the Government of India is contemplating to take serious action for banning all those parties or groups which do not believe in democracy and which want to subvert democracy and, at the same time, are also trying to take help from China and other countries to subvert and destroy the country's unity and security.

13 HRS.

SHRI VIDYA CHARAN SHUKLA: We have the information about the

activities of C.P.I.(M), as I said earlier. But we do not want to ban any political party unless it is necessary, as a last resort.

MR. SPEAKER : Shri Ramamurti.

SHRI P. RAMAMURTI (Madurai): This is not only the statement that has been made by the Minister. Apart from that, under the guise of putting questions, a lot of innuendos, suggestions and all sorts of things, have been made against my Party. I do not want to interfere now. I would request you to give me an opportunity to say what I have got to say so that the matter can be cleared up.

MR. SPEAKER : I will consider it.

---

13.01½ HRS.

## MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the coal Bearing Areas (Acquisition and Development) Amendment Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 6th December, 1967."

---

## COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT) AMENDMENT BILL

### AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the coal Bearing Areas (Acquisition and Development) Amendment Bill, 1967.

---

13.01 HRS.

## STATEMENT *RE* : AGITATION IN DELHI OVER THE OFFICIAL LANGUAGES (AMENDMENT) BILL

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : On behalf of Shri Y. B. Chavan, I beg to make a statement on the situation arising out of the agitation in Delhi over the Official Languages (Amendment) Bill.

A call for hartal on 6th December, 1967 was given by Vidyarthi Parishad, Nav Yugan Sabha and Hindi Sahitya Sammelan to protest against the Official Language (Amendment) Bill . . .

श्री अटल बिहारी वाजपेयी (बलरामपुर) : लंच के बाद देना चाहिए।

MR. SPEAKER : It may be laid on the Table of the House.

श्री अटल बिहारी वाजपेयी : मेरा एक व्यवस्था का प्रश्न है। हमने कालिंग एटेंशन दिया था, हमने स्थगन प्रस्ताव दिया था। आपने किसी को स्वीकार नहीं किया। अब आप मंत्री महोदय को ऐसा वक्तव्य देने को कह रहे हैं जिसमें हम सवाल भी नहीं कर सकते हैं।

MR. SPEAKER : If you want, you can have a discussion. I am prepared to allow it. Last week, we had one discussion and this week also I am prepared to allow it, if you want. But this way of putting questions then and there will be a bad precedent. I will allow the discussion, if you want.

श्री अटल बिहारी वाजपेयी : कालिंग एटेंशन क्यों स्वीकार नहीं किया ?

श्री कंवर लाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, यह अलग सवाल है।

MR. SPEAKER : Last time, we had a discussion and, therefore, I did not allow it. If you want, we can consider it again. I have no objection.

SHRI VIDYA CHARAN SHUKLA: Sir, I beg to lay the statement on the Table of the House. [*Placed in Library. See* No. LT-1938/67]